

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1592/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the th 27 February, 2023

Sub:- **Casual leave.**

Ref:- Your Letter No.DJDH/663/2023, dated 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 23.02.2023 and 24.02.2023 along with station leave permission from the evening of 22.02.2023 till the morning of 27.02.2023**, has been granted. The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/1593/A dated , 27-02-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)